

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 108**  
**(IB)-1045(ND)2020**  
**IA-3208/2021 & IA-3224/2021**

**IN THE MATTER OF:**

**M/s. Rhydburg Pharmaceuticals Ltd. ... Applicant/Petitioner**  
**Versus**  
**Sanyog Healthcare Limited. ... Respondent**

**Under Section: 9 of IBC Code, 2016**

**Order delivered on 03.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv. Abhishek Devgan for the RP

**Order**

**IA-3224/2021:** It is a third Progress Report filed by RP. The same is taken on record subject to just exceptions.

**With this, the IA stands closed.**

**IA-3208/2021:** By filing this Application, the RP has filed the list of Creditors and report in respect of the reconstitution of the CoC. The same is taken on record subject to just exceptions.

**With this, the IA stands closed.**

  
**(L.N. GUPTA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**